

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 368
TO BE ANSWERED ON 02.04.2018

IMPLEMENTATION OF IAY/PMAY

***368. DR. VIKAS MAHATME:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the allocation criteria for Indira Awas Yojana (IAY)/Pradhan Mantri Awas Yojana (PMAY);
- (b) whether allocation is based on the Below Poverty Line (BPL) census;
- (c) if so, the details thereof;
- (d) the role of institutions like Housing & Urban Development Corporation (HUDCO), National Housing Bank and State Housing Boards in IAY;
- (e) whether there is any possibility of linking the housing credit with income generated from Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA); and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

- (a) ,(b), (c), (d), (e) & (f): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a), (b),(c),(d),(e) and (f) of the Rajya Sabha Starred Question No. 368 for answer on 02.04.2018

(a),(b) and (c) : Under Indira Awaas Yojana (IAY) beneficiaries were selected from Below Poverty Line (BPL) list identified by the community through Gram Sabha in accordance with criteria suggested from time to time for such identification. Under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), beneficiaries are selected from Socio-Economic and Caste Census (SECC), 2011 database based on housing deprivation criteria and as verified by Gram Sabha. Under Pradhan Mantri Awaas Yojana- Urban (PMAY-U) the beneficiary family is defined as under:

- i. The beneficiary family should not own a pucca house (an all weather dwelling unit) either in his/her name or in the name of any member of his/her family in any part of India.
- ii. An adult earning member (irrespective of marital status) can be treated as a separate household provided that he/she does not own a pucca (an all weather dwelling unit) house in his/her name in any part of India.

(d) : In implementation of IAY no role for Housing & Urban Development Corporation (HUDCO), National Housing Bank (NHB) and State Housing Board (SHB) was envisaged. HUDCO is represented in Empowered Committee Constituted under IAY/PMAY-G. However, NHB has launched a Golden Jubilee Rural Housing Finance Scheme (GJRHFS) to meet the Housing credit needs of the Rural Households.

(e) and (f) : There is no such proposal under consideration of Government.